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Title : Papers laid on the Table of the House by members/Ministers.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): Sir, I beg to lay on the Table a copy of the National Commission for Minority Educational Institutions (Amendment) Ordinance, 2006 (No.1 of 2006) (Hindi and English versions) promulgated by the President on the 23rd January, 2006, under article 123 (2) (a) of the Constitution.

(Placed in Library, See No.L.T.3671/2006)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): I beg to lay on the Table a copy of the Statement (Hindi and English versions) explaining circumstances necessitating the promulgation of the National Commission for Minority Educational Institutions (Amendment) Ordinance, 2006 (No.1 of 2006).

(Placed in Library, See No.L.T.3672/2006)

MR. SPEAKER: Well, I compliment you. I hope you will have more effective interventions.

...(Interruptions)

MR. SPEAKER: The House stands adjourned to meet tomorrow, the 17th February, 2006 at 11 a.m.

12.33 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on Friday, February 17, 2006/Magha 28, 1927 (Saka).
